

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 91 of 2012-DB

[Arising out of Order-in-Appeal No 37-2012-CUS-COMMR-A--KDL dated 16.03.2012 passed by Commissioner of CUSTOMS-KANDLA]

Ajit Marbles Pvt Limited

.... Appellant

5, Vidya Vihar Colony, North Sundervan,
UDAIPUR, RAJASTHAN

VERSUS

Commissioner of Customs, Kandla

.... Respondent

Custom House, Near Balaji Temple,
Kandla, Gujarat

APPEARANCE :

Shri Vipul Khandar, Chartered Accountant for the Appellant
Shri Tara Prakash, Assistant Commissioner (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 23.11.2022

DATE OF DECISION: 28.11.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal
No. 90 of 2012.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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